## CENTRAL ADMINISTRATIVE TRIBUNAL JAIPUR BENCH, JAIPUR

## ORDER SHEET

## ORDERS OF THE TRIBUNAL

20.02.2013

CP 71/2012 (OA No. 510/2011)

Mr. Nand Kishore, Counsel for applicant.

Mr. Anupam Agarwal, Counsel for respondents.

Having heard the rival submissions of the respective parties and upon perusal of the compliance report vide order dated 17.12.2012 (Annexure CPR/1), the applicant was called upon to join the services in view of the direction given by this Tribunal vide its order dated 30.08.2012. Pursuant to the order dated 17.12.2012, the applicant has given his joining report dated 24.12.2012 (Annexure CPR/2).

In view of the compliance report, we are fully satisfied that substantial compliance has been made by the respondents. Accordingly, the present Contempt Petition has become infructuous and is dismissed. Notices issued to the respondents are hereby discharged.

Anil Kumar (Anil Kumar)

Member (A)

(Justice K.S.Rathore) Member (J)

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